

ITEM NO.14

REGISTRAR COURT. 1 SECTION XIA  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 34891/2014  
NAIR SERVICE SOCIETY Petitioner(s)

VERSUS

SIMI S.NATH AND ORS Respondent(s)

Date : 17/01/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms Akanksha Choudhary, Adv.

Ms. Uttara Babbar, Adv.

For Respondent(s)

Mr. Jogy Scaria, Adv.

UPON hearing the counsel the Court made the following

O R D E R

None appears for respondent nos. 1 and 3 despite due service.

Opportunity to respondent nos. 2 and 4 to file counter affidavit has already been declined.

Registry to process the matter for being listed before the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)

Registrar